

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

IA(IBC)(LIQ.)/8(CH)2024

IA(I.B.C)/573(CH)2023

IA(I.B.C)/572(CH)2023

In

CP IB) No. 70/Chd/Hry/2021

(Admitted)

IN THE MATTER OF:

RR Kabel Limited

...Petitioner-Operational Creditor

Versus

Govind Electrica Private Limited

...Respondent-Corporate Debtor

Under Section: 9, 33(1), 43(1) r/w 44 (1), 19(2) IBC 2016

Order delivered on 15.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.08.2024.

Sd/-

Court Officer

15.07.2024

Atiqur Rehman